

RAJASTHAN HIGH COURT, JODHPUR


ORDER

No.Estt.(RJS)/74/2021

Date:-30.07.2021

The following officers of Civil Judge Cadre, who were appointed on the post of Civil Judge & Judicial Magistrate vide Government order dated 11.02.2019 on probation for a period of two years, are hereby **CONFIRMED** after completion of the probation period w.e.f. the date of their joining the service as shown against their names:-

S. NO.	NAME OF OFFICER Sarva Shri/Smt./Ms./Dr..	UID NUMBER	DATE OF JOINING IN SERVICE
1.	TUSHAR BISHNOI	RJ1214	06/03/19
2.	VINITA KALIYA	RJ1215	06/03/19
3.	MONIKA CHOUDHARY	RJ1216	06/03/19
4.	CHHAVI SINGHAL	RJ1217	06/03/19
5.	SIDDHANT SAXENA	RJ1218	06/03/19
6.	ANSHIKA DINKER	RJ1220	06/03/19
7.	SAKSHI SHARMA	RJ1221	06/03/19
8.	RENU KUMARI GOYAL	RJ1222	06/03/19
9.	KARTIK SHARMA	RJ1223	06/03/19
10.	RAJAT GUPTA	RJ1224	06/03/19
11.	USHA PRAJAPAT	RJ1225	06/03/19
12.	MANISHA AGARWAL	RJ1226	06/03/19
13.	ISHA SANGHI	RJ1227	06/03/19
14.	JITENDRA DUKIYA	RJ1228	06/03/19
15.	PREETI VYAS	RJ1229	06/03/19
16.	AJAYDEEP SINGH	RJ1230	06/03/19
17.	SABA PARVEEN KAGHZI	RJ1231	06/03/19
18.	HIMANSHU KUMAWAT	RJ1232	06/03/19
19.	VIJAY TAK	RJ1233	06/03/19
20.	MADHVI GOSWAMI	RJ1234	06/03/19
21.	SANGEETA	RJ1235	06/03/19
22.	NITU CHOUDHARY	RJ1236	06/03/19
23.	SOUBHAGYA SINGH CHARAN	RJ1237	06/03/19
24.	KAVITA MEENA	RJ1238	06/03/19
25.	VINAY DABI	RJ1239	06/03/19
26.	SURESH KUMAR	RJ1240	06/03/19
27.	VARSHA AMERA	RJ1241	06/03/19
28.	KAUSHAL VERMA	RJ1242	06/03/19
29.	NIKHIL GOYAL	RJ1243	06/03/19


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S. NO.	NAME OF OFFICER Sarva Shri/Smt./Ms./Dr..	UID NUMBER	DATE OF JOINING IN SERVICE
30.	DILIP KUMAR MEENA	RJ1244	06/03/19
31.	MOHAN LAL MEENA	RJ1245	06/03/19
32.	ASHISH BAINDARA	RJ1246	06/03/19
33.	SHIVANI	RJ1247	06/03/19

The aforesaid officers shall be granted annual grade increments for their probation period.

BY ORDER,


REGISTRAR GENERAL
Date: 30.07.2021

No.RJS[Estt.]B2(i)/04/2019/2262

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/OSD, Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Jt. Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur
11. District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers.
12. Concerned Treasury Officer.
13. P.S. to all Hon'ble Judges sitting at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur (with two copies).

Personal File/
Conf./Accounts/General/
Sub. Court/Statistics/Computer Cell
RJS Leave/LMS/Jr. Actt./Building Cell.


REGISTRAR GENERAL